

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

[Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

IA No. 20718/2024 - EXEMPTION FROM FILING O.T.
IA No. 64857/2023 - EXEMPTION FROM FILING O.T.
IA No. 22814/2024 - EXEMPTION FROM FILING O.T.
IA No. 22810/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 67647/2023

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7738-7739/2023 (XI)

(I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76832/2023)

Date : 28-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kamlendra Mishra, AOR

Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) Mr. Gopal Sankernarayanan, Sr. Adv.
Ms. Veenu Singhal, Adv.
Mr. Anand Shankar Jha, AOR

Mr. Tushar Shrivastava, Adv.
Ms. Shreya Nair, Adv.
Mr. Abhilekh Tiwari, Adv.

Mr. R. Venkataramani, Attorney General for India
Ms. Aishwarya Bhati, A.S.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Kamendra Mishra, AOR

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11.12.2024.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)